

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Original Application No: 212/94.

Transfer Application No:

DATE OF DECISION: AUGUST 05, 1994.

Shri N. K. Bhanot, Petitioner

Applicant in person. Advocate for the Petitioners

Versus

Ministry Of Finance Respondent

Shri A. I. Bhatkar, Advocate for the Respondent(s)

CORAM :

The Hon'ble Shri Justice M. S. Deshpande, Vice Chairman.

The Hon'ble Shri V. Ramakrishnan, Member (A).

1. To be referred to the Reporter or not ? *M*
2. Whether it needs to be circulated to other Benches of the Tribunal ? *M*

M. S. DESHPANDE
(M. S. DESHPANDE)
VICE CHAIRMAN.

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BEFORE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH.

O.A. NO.: 212/94.

Shri N. K. Bhanot ... Applicant

Versus

Ministry Of Finance ... Respondents.

CORAM :

1. Hon'ble Shri Justice, M.S. Deshpande,
Vice Chairman.
2. Hon'ble Shri V. Ramakrishnan,
Member (A).

APPEARANCES :

1. Applicant in person.
2. Shri A. I. Bhatkar,
Counsel for the respondents.

ORAL JUDGEMENT

DATED : AUGUST 05, 1994.

(Per. Hon'ble Shri Justice M.S. Deshpande, V.C.).

1. Shri Bhatkar, Counsel for the Respondents hands over a copy of the order dated 03.08.1994, passed by the Respondents, by which it is intimated that decision has already been taken by the D.P.C. for confirming the applicant and that the concurrence of the UPSC is also required before the order of confirmation can be issued. The matter was referred to the UPSC in February 1994.
2. We direct that the entire process be completed within a period of three months from today, as the applicant is due to retire in January, 1995.
3. With this direction, the O.A. is disposed of.

V. Ramakrishnan
(V. RAMAKRISHNAN)

MEMBER (A).

M. S. Deshpande
(M. S. DESHPANDE)

VICE CHAIRMAN.

OS*

FAX

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F. NO. 445/92/DFO(AS)88/
Directorate of Prev. Operations
Customs & Central Excise
4th floor, Lok Nayak Bhawan
Khan Market, New Delhi.

Dated : 3.8.94

To,

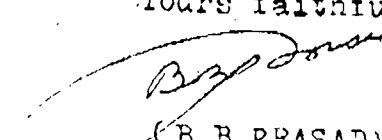
Joint Director Marine Bombay
Customs Marine Headquarters
2nd floor, Hotel Waldorf
16, Arthur Bunder Road
Colaba, Bombay-400 005.

Sir,

Sub : Confirmation of Sh. N.K. Bhanot, Marine officer.

I am enclosing a copy of the letter F.No. 112025/1/8344 dated 3.8.94 for your information. The final date for hearing of CAT case O.A. No. 125/93 filed by Sh. N.K. Bhanot is on 5.8.94. You may accordingly inform the Govt. Counsel.

Yours faithfully,


(B.B. PRASAD)

DEPUTY DIRECTOR (M)